

properly at their stands, there is no improvement; and

(b) if so, what effective steps Government propose to take to end this malice?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) and (b). DTC operations, including proper stoppage of buses, are managed by its own traffic staff and generally no police help is sought for this purpose. However, police help is taken by DTC for ensuring that auto-rickshaws and other vehicles do not cause obstruction around DTC bus stops. DTC has taken the following steps recently to ensure that buses stop at proper stands :

1. Checking staff has been deployed at heavy loading points.
2. Special mobile squads have been formed to check non-stoppage of buses at the stands and to ensure proper parking of buses at the bus-stops.
3. Special Checking Squads under the direct supervision of Dy. General Manager (Traffic) have been formed who conduct surprise checks over the performance of the staff posted at heavy loading points.
4. The checking staff have been instructed to ensure Q-formation at the stoppages.
5. Disciplinary action against drivers of DTC buses is initiated on receipt of reports from the Traffic Supervisory Staff or complaints from commuters. In cases involving drivers of privately operated buses, further operation is suspended and fines are imposed for the offences, as per terms of agreement entered into with the owner of private buses.
6. Instructions have also been issued to carry out 'L' marking on the roads in front of bus stops for

proper parking of buses. This work is in progress.

Underground Railway in Calcutta

204. SHRI R. P. DAS : Will the Minister of RAILWAYS be pleased to state :

(a) whether the State Government have to bear 50 per cent of the cost of policing of the underground railway of Calcutta; and

(b) the reasons for not bearing the entire cost of the policing of the underground railway of Calcutta by the Metro Rail itself?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). Metro Railway, to Calcutta has agreed to bear 50% of the cost of policing of the underground railway on the basis of similar arrangements on Zonal Railways systems all over India, for the present.

Bus Fleet of D.T.C.

205. SHRI G. V. RAMA RAO : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Delhi Transport Corporation's large bus fleet is being re-inforced with new buses;

(b) if so, number of buses already available, number actually functioning as on 1-1-1985 and number to be added;

(c) the loss incurred on DTCs own fleet during the last 3 years;

(d) what is the profit made on private buses on contract to DTC; and

(e) whether Government propose not to purchase any more buses from public funds and go in for private buses and also progressively eliminate all DTC owned buses?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT

PORT (SHRI Z. R. ANSARI): (a) and (b). The fleet strength of the DTC as on 1st April, 1984 was 4135. During the period 1st April to 31 December, 1984, 706 new vehicles were added and 837 old vehicles deleted from the fleet, bringing the net fleet at the end of December, 1984 i.e. on 1. 1. 1985 to 4004. Fifty one new buses are proposed to be purchased on "replacement account" during the quarter ending March, 1985, out of which 29 have already been received.

(c) and (d). DTC has a fleet of Privately operated buses under its control for which payment is made by DTC to the private bus operators on a fixed per kilometre basis. Due mainly to the low fares, Delhi Transport Corporation incurs losses on both types of operations. The total working losses (and of both separately) during the last 3 years are as under :

Year	Working Losses of DTC (Rs. in lakhs)		
	On DTC Fleet	On Private Operators	Buses Total
1981-82	1771.59	197.31	1968.90
1982-83	2689.95	492.50	3182.45
1983-84	3850.70	739.01	4589.71

(e) There is no such proposal.

Finance and Audit of Kendriya Vidyalaya Sangathan

206. SHRIMATI BIBHA GHOSH GOSWAMI: Will the Minister of EDUCATION be pleased to state : (a) whether Kendriya Vidyalaya Sangathan is fully financed by the Government of India ; and

(b) if so, what is its Annual Budget and what arrangements have been made for the audit of accounts of the Sangathan ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) Yes, Sir,

(b) The annual budget of the Kendriya Vidyalaya Sangathan for 1984-85 is

Rs. 44.67 crores. The annual accounts of the Sangathan are audited by the Comptroller & Auditor General of India.

Road Accidents in Delhi During the Last Two Years

207. SHRI AJOY BISWAS :
SHRI PURNA MALIK :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) number of road accidents in Delhi during the last two years ;

(b) number of persons killed and injured in such accidents during the period ; and

(c) what steps Government are taking to minimise road accidents in Delhi ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) and (b). The details of accidents occurred during 1983 and 1984, as intimated by Delhi Administration, are as under :—

Year	No. of accidents	No. of persons killed	No. of persons injured
1983	5477	1156	5463
1984	5809	1239	5766

(c) The measure taken by Delhi Administration to minimise road accidents in Delhi are :—

(i) Maximum speed limits for various types of vehicles have been specified for different roads. Speed is checked at regular intervals and offenders are challaned.

(ii) In order to have an immediate impact on the violators, spot prosecutions are being made and compounding fees are recovered.

(iii) Pedestrians movement is being controlled with the help of Home